NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/17/ (IB)/CB/2018

NAME OF THE PETITIONER(S)

: GUPTA POWER INFRASTRUCTURE LTD

NAME OF THE RESPONDENT(S)

: G.E.T POWER LTD

UNDER SECTION

: 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Matter called. There is no representation on behalf of both the sides, the matter is adjourned for appearance of both the parties. Put up on 15.02.2018 at 10.30 AM.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS